# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **RAJYA SABHA**

### UNSTARRED QUESTION NO. 826 TO BE ANSWERED ON: 30.07.2024

#### **DIVERSION OF SUBSIDISED FERTILIZERS**

826: SHRI RYAGA KRISHNAIAH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that there have been increasing instances of illegal diversion of subsidized fertilizers meant for farmers to industrial units;
- (b) if so, the details thereof and the reasons for the same;
- (c) whether Government has taken any corrective steps to address this issue;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the punitive action taken against the defrauding parties?

## **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

(a) to (e): Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop diversion of fertilizers for non-agriculture purposes and to take punitive action against any person / Fertilizer company involved in black marketing/smuggling of fertilizers violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985(FCO).

Department of Fertilizers has constituted a special team of dedicated officers, "Fertilizer Flying Squad" (FFS) for regular surprise inspections of fertilizer and related units involved in possible diversion, black marketing, hoarding and supply of substandard quality of fertilizers. Department of Fertilizers in joint operation with State/ UT Governments has carried out inspections of 127 plants (which use diverted urea or Technical Trade Urea as raw material) across 10 States/UTs during the last two years. details action taken bγ the State Government of Plywood/Resin/Tableware/ Dying units on the basis recommendation of Fertilizer Flying Squad, Department of Fertilizers are as under:-

S. No.	State	Inspections	FIR registered
1	Gujarat	43	25
2	Haryana	24	15
3	Karnataka	5	1
4	Kerala	16	2
5	Rajasthan	16	2
6	Telangana	2	0
7	Uttar Pradesh	11	2
8	Punjab	2	0
9	Bihar	3	3
10	Delhi	5	3
	Total	127	53

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